

LD-VC-OCW- 130-2020

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-OCW- 130-2020

and

STM -723-2020

Evangelina Maria Da Costa Frias

E. C. Gomes & 5 ors.

..... Petitioner

v e r s u s

Cherylmavis Braganza (Dec.)

& 18 ors.

..... Respondents

Ms. A. Agni, Senior Advocate with Adv. Ms. Jay Sawaikar for the Petitioner.
Adv. F. E. Noronha for the Respondents.

CORAM: DAMA SESHADRI NAIDU, J.

DATE: 2nd November, 2020.

ORDER:

Service of notice is said to be incomplete.

2. Post the matter on 4/12/2020.

DAMA SESHADRI NAIDU, J.

AP/-